## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1323 ANSWERED ON:12.12.2013 AIRPORT DEVELOPMENT FEES

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash;Wankhede Shri Subhash Bapurao

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Union Government has decided not to allow Airport Development Fee (ADF) from the airports which are going to be privatized;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government not to charge ADF from passengers using Delhi and Mumbai airports as well?

## **Answer**

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

(a) to (c): No, Madam. Govt. of India has established a regulatory body namely, Airports Economic Regulatory Authority (AERA) under an Act of Parliament namely, AERA Act, 2008 to determine tariff and other charges for the aeronautical services rendered at major airports in the country including Delhi and Mumbai airports.